

भारत-पाक संघर्ष के समय (गांवों की संख्या)	1-5-71 की स्थिति (गांवों की संख्या)	
दैनिक	8809	12786
सप्ताह में तीन बार	8101	9050
सप्ताह में दो बार	7883	8210
सप्ताह में एक बार	9071	4090
एक सप्ताह से अधिक	272	कोई नहीं

Officiating Transmission Executives

3538. SHRI RAJDEO SINGH : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether nearly 120 Transmission Executives have been officiating as Programme Executives since more than three years ;

(b) if so, whether any steps have been taken to regularise their services ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) The total number of Transmission Executives who have been appointed as Programme Executives on *ad hoc* basis is 118. Of them 61 have been officiating as Programme Executives for over three years.

(b) and (c). Recruitment rules for the post of Programme Executive are being revised in consultation with Union Public Service Commission. The question of regular appointment of these persons as Programme Executives will be decided according to these rules after they have been finalised.

समाचारपत्रों के नामों की जांच

3539. डा० लक्ष्मीनारायण पांडे : क्या सूचना और प्रसारण मन्त्री यह बताने की कृपा करेंगे कि :

(क) नये समाचारपत्रों के नामों की जांच करने सम्बन्धी नियम क्या है ;

(ख) इस सम्बन्ध में कोई निर्णय करने में सामान्यतः कितना समय लगता है; और

(ग) मध्य प्रदेश से प्राप्त नामों की जांच के लिए सरकार के पास कितने आवेदन-पत्र विचाराधीन हैं ?

सूचना और प्रसारण मन्त्रालय में उप-मन्त्री (श्री धर्मवीर सिंह) : (क) प्रेस तथा पुस्तक पंजीकरण अधिनियम, 1867 की धारा 5 के अन्तर्गत, समाचारपत्र के मुद्रक तथा प्रकाशक को जिला/प्रेजीडेंसी/सब डिवीजनल मजिस्ट्रेट के पास एक घोषणा पत्र दाखिल करना होता है। इसके बाद मजिस्ट्रेट की समाचारपत्रों के रजिस्ट्रार से पड़ताछ करने के बाद यह तसल्ली हो जाने पर कि प्रकाशित किए जाने वाले समाचारपत्र का प्रस्तावित नाम उसी भाषा या उसी राज्य के किसी अन्य पत्र के नाम पर या उसके समान नहीं है, इस घोषणा पत्र को उसके द्वारा अपने हस्ताक्षर तथा मुहर से प्रमाणित किया जाना होता है।

(ख) जिला मजिस्ट्रेटों से प्रकाशित किए जाने वाले समाचारपत्रों के प्रस्तावित नामों की जांच पड़ताल करने के बारे में प्राप्त पत्रों के उत्तर समाचारपत्रों के रजिस्ट्रार के कार्यालय द्वारा सामान्यतः उनकी प्राप्ति के दस दिन के अन्दर भेज दिए जाते हैं।

Reservations for Scheduled Castes and Scheduled Tribes in Civil Defence and Home Guard Department, Delhi

3540. SHRI THA KIRUTTINAN :
SHRI T. SOHAN LAL :
SHRI RAMJI RAM :

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 4952 on the 16th December, 1970 and state :

(a) the names of the recognised non-official representative Organisations of the Scheduled Castes and Scheduled Tribes located at Delhi-New/Delhi to whom the requisitions to sponsor candidates from the Scheduled Castes and Scheduled Tribes, we addressed by the Directorate of Civil

Defence and Home Guards, Delhi in the years 1968, 1969 and 1970 ; and

(b) the number of such requisitions addressed and the outcome thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b). Full information is being collected from the Delhi Administration.

C.B.I. Report on the Murder of Maharaja of Kishangarh (Rajasthan)

3541. RAJMATA KRISHNA KUMARI JODHPUR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have since received the report of the Central Bureau of Investigation on the murder of Maharaja Sumer Sing of Kishangarh ;

(b) if so, the broad findings thereof ;

(c) if not, the reasons for the delay ; and

(d) when the report is likely to be received ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) to (d). The final report has not been received. The case is under investigation and every effort is being made to complete it as early as possible.

Indian Post Office Act

3542. SHRI N. SHIVAPPA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Law Commission sent an observation during the year 1970 pertaining to Section 26 of the Indian Post Office Act of 1898 ; and

(b) if so, whether Government have since examined the observation and, if so, the nature of the decision taken thereon ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) and (b). The observations of the Law Commission pertaining to Section 26 of the Indian Post Office Act of 1898 are under examination.

Ban on Books written by Karl Marx and Lenin

3543. SHRI INDRAJIT GUPTA : Will the PRIME MINISTER be pleased to state :

(a) whether Government have seen the news item appearing to *Le Monde*, famous French newspaper, regarding banning by the Government of India of certain books written by Karl Marx and V. I. Lenin ;

(b) if so, the titles of the books which have been proscribed ; and

(c) the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) to (c). The Government have not seen such a news item. However, it is not a fact that works of Marx or Lenin have been proscribed.

Extension of Subscribers Trunk Dialling System to Ernakulam (Kerala)

3544. SHRI C. M. STEPHEN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the reason for non-extension of Subscribers' Trunk Dialling System to Ernakulam although Ernakulam is connected with coaxial cable ; and

(b) whether he is aware of the representation by the Kerala Government for the provision of the facility at Ernakulam in 1971 and the steps, if any, taken thereon ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) and (b). The provision of subscriber trunk dialling (STD) facility requires adequate number of transmission circuits and switching equipment. While the transmission circuits have been provided from Ernakulam to a number of stations with the commissioning of the coaxial cable system, the switching equipment is yet to be installed.

For providing the STD facility, installation of a cross bar Trunk Automatic Exchange (TAX) has been planned at Ernakulam. On commissioning of this exchange, it will be possible to provide STD to Trichur and Kottayam and with its inter-